

netic survey over 12,000 sq. kms. of off-shore area and 6,800 sq. kms. of onshore area in Mahanadi Basin in Orissa during March-April, 1978. Also, NGRI, at the instance of Oil India Limited conducted surveys over an area of about 9,400 sq. kms. in the Eastern Brahmaputra valley during January, 1980 for air borne magnetics.

The information in respect of ONGC in this regard is 'nil'. However, the KDM Institute of Petroleum Exploration of ONGC has collaboration with the NGRI for undertaking some basic research work.

(c) The surveys carried on by NGRI were essentially for areas under exploration/development in or close to OIL's PEL/ML areas. The information can be made available to any authorised Government agency.

Film "Gandhi"

2753. SHRI R. L. BHATIA:
SHRI MADHAVRAO
SCINDIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the film "Gandhi" produced by Sir Richard Attenborough has since been cleared by the Indian Censors:

(b) if so, did they suggest any cuts; if so, whether these have been carried out—here or, abroad;

(c) whether the film has been or is being dubbed in Hindi also; if so, where and through which agency and at what stage it is and the approximate expenditure involved in this venture;

(d) the total expenditure incurred in the production of this film and the portion met by the Government of India both in rupees and foreign exchange;

(e) the agency through which it will be released and whether tenders will be invited otherwise; if so, in what way; and

(f) when it is likely to be released?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) No, Sir. The film has not yet been submitted to the Central Board of Film Censors.

(b) Does not arise.

(c) Yes, Sir. The dubbing of Hindi version is in progress in Bombay and is likely to be completed shortly. M/s. Indo-British Films and Sir Richard Attenborough the makers of the film are preparing the Hindi version in India. The expenditure on dubbing of the film in Hindi is budgetted around Rs. 40,000/- but actual expenditure will be known only after dubbing is completed.

(d) The total cost of production of the film is around Rs. 18 crores. Out of this amount, the N.F.D.C. has incurred expenditure amounting to Rs. 585.26 lakhs upto 31.5.1982.

(e) The film will be released through M/s. Columbia Pictures International, whose offer, after negotiation, has been considered more advantageous than those of several other international distribution companies.

(f) The film is likely to be released towards the end of 1982.

Expansion Project of Indian Telephone Industry in Rae Bareli

2754. SHRI ARUN KUMAR NEHRU: Will the Minister of COMMUNICATIONS be pleased to state the up-to-date status of the expansion project of the Indian Telephone Industry in Rae Bareli, giving details of the foreign collaboration and the work to be executed by them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): The Government have approved a Project to set up manufacturing capacity for 2 lakh lines of crossbar switching equipment of Indian Crossbar Project (ICP) design, in the Rae Bareli Unit of ITI. The Industrial licence for this factory was issued in the month of December, 1981.

The civil works in respect of main production building, stores, etc. are proceeding vigorously. Work for the provision of external services like water, power, roads, sewerage and township is also in progress. Orders for most of the machinery and tools have been placed. The progress of the Project has been according to schedule.

As for as the foreign collaboration is concerned, ITI will only be having a technical assistance from M/s Bell Telephone Manufacturing Company, Belgium (BTM) in the form of deployment of technical experts for setting up manufacture, supply of documentation, machinery, test equipments, jigs, fixtures, production tools and technical information for their installation, maintenance and operation. They will also be supplying the piece parts required for assembly initially.

Exemption to Companies to deny Associate Members Voting Rights

2755. SHRI ANANDA PATHAK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether there is any proposal under consideration to issue a notification under

Section 25(6) of the Companies Act, 1956 giving exemption to Section 25 Companies to deny their Associate Member voting rights?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): No Sir. There is at present no such proposal under consideration of the Government.

विस्थापितों का पुनर्वास

2756. श्री कुंवर राम : क्या पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने विस्थापित व्यक्ति इस समय विभाग के साथ पंजीकृत हैं तथा उनके पुनर्वास के लिए क्या प्रबन्ध किए जा रहे हैं ;

(ख) क्या 1950 के पहले के पंजीकृत विस्थापितों को जमीन और मकानों के आबंटन के कुछ मामले अभी भी विचाराधीन हैं ; और

(ग) यदि हां, तो उन मामलों के जल्द निपटान के लिए क्या कदम उठाए जा रहे हैं ?

पूर्ति और पुनर्वास मंत्रालय में उपमंत्रियों (श्री गिरिधर गोसांणी) : (क) सहायता के पात्र विस्थापित व्यक्तियों की निम्न श्रेणियां इस समय पुनर्वास की प्रतीक्षा में हैं:—

(i) भूतपूर्व पूर्वी पाकिस्तान से आए नए प्रवासी जो 1-1-64 से 25-3-71 की अवधि के बीच आए । 939 परिवार इन परिवारों को छठी पंचवर्षीय अवधि के अन्तर्गत कृषि तथा गैर-कृषि व्यवसायों में पुनर्वास दिए जाने की आशा है ।

(ii) भारत-पाक संधि, 1971 के विस्थापित व्यक्ति 3300 परिवार 3,300 परिवारों में से 2992 परिवारों को राजस्थान नहर परियोजना क्षेत्र में भूमि आवंटित की जा चुकी है और इन्हें शीघ्र ही पुनर्वास स्थलों पर भेज दिया जाएगा । शेष 308 परिवारों के सम्बन्ध में राजस्थान सरकार से अनुबंध किया गया है कि उनके पुनर्वास के लिए आवश्यक भूमि की खोज की जाए ।